



**CP(IB) No. 3/Chd/HP/2023**

Learned counsel for the parties are directed to file short written submissions after exchanging copies with each other at least one week before the next date of hearing. List the matter for arguments on 02.07.2024

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM